

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 35/RP/2022

Subject : Petition seeking review under Section 94(1)(f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for review of the order dated 31.5.2022 in Petition No. 625/TT/2020.

Date of Hearing : 28.3.2023

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) & 18 Others

Parties present : Shri Anand K Ganesan, Advocate, PGCIL
Ms. Surbhi Gupta, Advocate, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri Naresh, PGCIL
Shri B.B. Rath, PGCIL

Record of Proceedings

Learned proxy counsel for the Petitioner sought a short adjournment as the arguing counsel is not available.

2. The Commission acceded to the request of the Petitioner and adjourned the matter.
3. The Petition shall be listed for further hearing on 13.4.2023.

By order of the Commission

sd/-

(V. Sreenivas)
Joint Chief (Law)

